#### Government of India

#### Ministry of Development of North Eastern Region

### RAJYA SABHA UNSTARRED QUESTION 1624

To be answered on

*Thursday, August 3, 2023/ Sravana 12, 1945 (Saka)* 

#### **QUESTION**

#### List of projects sanctioned under NESIDS

1624 Shri Kamakhya Prasad Tasa:

Shri Ajit Kumar Bhuyan:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether it is a fact that the Ministry of Development of North Eastern Region is sanctioning many projects under the North Eastern Infrastructure Development Scheme (NESIDS) for the North-Eastern Region
- (b) if so, the details thereof and the sanctioned projects with cost, Statewise and schemewise during the last one year;
- (c) whether the Ministry has implemented a monitoring mechanism for NESIDS projects for timely completion;
- (d) if so, the details thereof; and
- (e) the eligibility criteria for each State for sanctioning projects under NESIDS or the manner of sanctioning projects?

#### **ANSWER**

## The Minister of the Ministry of Development of North Eastern Region [Shri G. Kishan Reddy]

- (a) Yes, Sir.
- (b) Under North East Special Infrastructure Development Scheme (NESIDS), the Ministry of Development of North Eastern Region has sanctioned a total of 145 projects worth Rs.3392.99 crore for the North Eastern Region to fill gaps in certain sectors, since its inception in 2017-18.

The State-wise details of the projects are at Annexure.

- (c) & (d) The Ministry has taken a number of initiatives to ensure completion of the ongoing projects. Release of funds for the projects is linked to physical and financial progress of the work. Ministry releases funds under its schemes through Public Finance Management System (PFMS) to ensure 'just in time' release. Further, State Governments of NER have also been instructed to implement Expenditure-Advance-Transfer (EAT) modules of PFMS for tracking of funds released under the schemes. In addition, Ministry conducts regular review meetings with State Governments at senior level and undertakes field visits for monitoring the progress. Ministry has designated Nodal Officers and Chief Nodal Officers for each NER State for better coordination with State Governments and to facilitate execution and follow up of the projects in respective States.
- (e) All the North Eastern States are eligible for sanction of projects to the extent of their normative allocations as applicable under NESIDS.

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# Annexure as referred to in reply to part(b) of Rajya Sabha Unstarred Question No. 1624 for answer on 03.08.2023

S No.	State	No of projects	Amount (Rs.in crore)
1	Arunachal Pradesh	29	623.87
2	Assam	33	880.82
3	Manipur	18	341.32
4	Meghalaya	12	340.50
5	Mizoram	17	345.38
6	Nagaland	17	333.62
7	Sikkim	8	214.51
8	Tripura	11	312.97
	Total:	145	3392.99